ORISSA HIGH COURT: CUTTACK

NOTIFICATION

No. RJ-2418.

Date: 28.04.2020

In view of exigencies caused by COVID-19 and declaration of Lockdown in the State of Odisha the Hon'ble Court have been pleased to **suspend the ensuing Summer Vacation, 2020 of the Sub-ordinate Courts** of the State, if the Lockdown is not extended beyond 3rd May, 2020.

By Order of the Court

SI/-(R-K:TOSH) EGISTRAR (ADMN.)

Memo No. RJ-25 (120) Date: 28.04.2020

Copy forwarded to :-

- 1. District & Sessions Judge,
- 2. Secretary General, Supreme Court of India, New Delhi,
- 3. Secretary to Govt. of Odisha, Home/Law/Revenue Deptt., Bhubaneswar
- 4. Secretary, State Bar Council, Odisha, Cuttack.
- 5. Advocate General, Odisha, Cuttack.
- 6. Director, Odisha Judicial Academy, Cuttack.
- 7. Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
- 8. All Sr. Secretaries / Secretaries to the Hon'ble Judges.
- 9. Officer In Charge, N.I.C Centre Orissa High Court, Cuttack to upload in the website of the Court.
 - 10. Notice Board

for information.

REGISTRAR (ADMN.)

Memo No. 13-26 / Date: 28.04.2020

Copy forwarded to the Director, Printing & Publication, Odisha Govt. Press, Cuttack for publication in the next issue of Odisha Gazette.

REGISTRAR (ADMN.)